

ITEM NO.17

COURT NO.7

SECTION

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.....  
Diary No. 19611/2017

(Arising out of impugned final judgment and order dated 14-11-2016  
in SCA No. 5811/2008 passed by the High Court of Gujarat at  
Ahmedabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

M/S. NIYATI CONSTRUCTION

Respondent(s)

(With appln(s) for condonation of delay in filing SLP)

Date : 31-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s)

Mr. Yashank Adhyaru, Sr. Adv.  
Ms. Sadhana Sandhu, Adv.  
Ms. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

List the matter along with SLP (C)Nos.24362-24363 of  
2013 and other connected matters.

(NIDHI AHUJA)  
COURT MASTER

(MALA KUMARI SHARMA)  
COURT MASTER